

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 64 OF 2016 &
IA No. 163 of 2016**

Dated: 26th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Nabha Power Ltd.Appellant(s)
Vs.
Punjab State Electricity Regulatory Commission & Anr.Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Vishal Anand
Ms. Pallavi Mohan
Mr. Athar Shahab

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R.1

Mr. Anand K. Ganesan
Ms. Neha
Mr. Sandeep for R.2

Mr. M.G. Ramachandran

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **19.10.2016**.

**(I.J. Kapoor)
Technical Member**

Ts/kt

**(Justice Ranjana P. Desai)
Chairperson**